

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**E.P. No. 3 of 2013 IN  
APPEAL No. 228 of 2012**

**Dated : 11<sup>th</sup> July, 2013**

**SNJ Sugars & Products Ltd.**

**... Appellant(s)**

**Versus**

**Transmission Corporation of A.P. Ltd. & Ors.**

**... Respondent(s)**

**ORDER**

The Bench has not assembled today.

As agreed by the learned counsel for the parties, post the matter on **30.07.2013**.

**COURT MASTER**